

National Company Law Tribunal

Allahabad Bench

CP NO. 189/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE COMPANY: Kirby Building Systems India Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 230-232 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Rahul Agarwal	Advocate	Applicant Company	Rahul Agarwal
<u>2.</u>				

CP No. 189/ALD/2017

Sh. Rahul Agarwal for the petitioner. The present case is filed as a fresh case.

The Registry of this Tribunal is directed to make scrutiny of the case.

The matter be listed in vacation bench on 27.12.2017

Dated:22.12.2017

Typed by:
Jyoti
(Stenographer)

Sd

H.P. Chaturvedi,
Member (Judicial)